

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 1

COURT NO. : 1

19.07.2019

M.A./260/389/2018

O.A./260/395/2014

SUJATA ROUTRAY

-V/S-

D/O POST

ITEM NO:18

FOR APPLICANTS(S) Adv. : Mr. T. K. Choudhury

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and respondents. Ld. Counsel for the applicant submitted the he does not want to press the MA. Ld. Counsel for the respondents submitted that the OA is dismissed in default. Accordingly the MA is treated as disposed of.</p> <p>Copy of this order be given to Ld. Counsels for the respondents.</p> <p>( SWARUP KUMAR MISHRA ) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI ) MEMBER (A)</p> <p>pms</p>